

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22.06.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : MRS. C. PONMALAR
NAME OF THE RESPONDENT(S) : M/S LEATHER EXPORT HOUSE INDIA PRIVATE
LIMITED & 2 OTHERS
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) for KSR & CO. }
M.K. Preetheer } for Petitioners

for KSR & CO.

ORDER

Counsels for both the parties are present, submitted that
Mediation process is in progress, and prayed for time. At request, time
is enlarged. Put up on **25.06.2019 at 10.30 A.M.**

MS

-54-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)